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Title : Statement regarding status of implementation of recommendations contained in the 169<sup>th</sup> Report of Standing Committee on Industry pertaining to the Ministry of Heavy Industries and Public Enterprises.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay this Statement on the status of implementation of recommendations contained in the 169<sup>th</sup> Report of Parliamentary Standing Committee on Industry on the direction of the Hon'ble Speaker, Lok Sabha, in pursuance of the provisions of the Rule of Procedure and Conduct of Business in Lok Sabha issued vide Lok Sabha Bulletin Part II dated September 1, 2004.

The 169<sup>th</sup> Report of the Department Related Parliamentary Standing Committee on Industries pertaining to the Department of Heavy Industry contains 76 recommendations. These recommendations can broadly be classified into three categories.

- (i) Matters pertaining to financial matters of the PSEs, raising of internal and extra-budgetary resources, budgetary support for capital investment in PSEs etc.
- (ii) Matters pertaining to excise and customs duty.
- (iii) Management aspects such as ensuring orders for PSEs management of assets of public sector undertakings and coordination with State Governments and other Departments for providing support to the PSEs.

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\*Laid on the table and also Placed in Library See No. LT 4360A/2006

Action has already been taken in respect of the above recommendations in some cases, there have been implemented. In others, where action is to be taken by the other Departments, the same is being pursued assiduously. The proposal regarding the resting centre is in its final stages of approval. The Action Taken Notes giving details of the action taken against each of the recommendations have already been submitted to the Committee on 13.10.2005.

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